

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 367**  
TO BE ANSWERED ON 11.08.2017

**PHYSICAL VERIFICATION OF ANGANWADI BENEFICIARIES**

367: SHRI G. HARI

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has asked the States to carry out physical verification of Anganwadi beneficiaries; and
- (b) if so, the details thereof along with the response of the States thereto?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) &(b): A Statement is laid on the Table of the House.

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**Statement referred to in reply to Part (a) & (b) of Lok Sabha Starred Question No. 367 raised by Shri G. Hari regarding "Physical Verification of Anganwadi Beneficiaries" for answer on 11.08.2017.**

- (a) &(b): Yes Madam. Ministry of Women & Child Development while conveying approval of Annual Programme Implementation Plan (APIP) 2017 proposals submitted by the States/UTs for Anganwadi Services Scheme under the Umbrella Integrated Child Development Services (ICDS) Scheme has asked the States/UTs to immediately undertake head count of the beneficiaries. This has been done to eliminate the number of ghost beneficiaries.

The response from the State Governments/UT Administrations have been positive. As a result of the above instructions, a reduction in the number of beneficiaries actually availing the Anganwadi Services at the Anganwadi Centres especially in Assam and Uttar Pradesh has been noticed.

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